

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1792  
ANSWERED ON:08.03.2010  
CONSTRUCTION OF DRY TOILETS  
Chauhan Shri Sanjay Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of dry toilets constructed in the rural areas of the country and expenditure incurred thereon during each of the last three years and current year, State-wise;
- (b) whether steps are being taken to construct such toilets in the remaining States during the current Five Year Plan;
- (c) if so, whether any Central team has been constituted to look into the construction work and opening of such new toilets and;
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a): Construction of dry toilets is prohibited under The Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993. Therefore, there is no provision for construction of dry latrine under Total Sanitation Campaign.
- (b) to (d): Do not arise.